NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.	-			M/s. / Mr.	
СР	-	Admission	252(1)	Enolar Systems Marketing Pvt. Ltd.	
No.125/BB/					
2017					

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
λ	PRAMOD S.M.	Enolar Systems Marketing Put Ltd	MA

The matter is listed today for admission. Registry has raised some objections. PCS is directed to comply the objections.

List it on 24.10.2017.

MEMBER (J)